

Loan Taken By States For Rural Development Programme

7574. SHRI A. C. Das : Will the Minister of FINANCE be pleased to state:

(a) the name of the States who have taken loans from LEAD Banks for the rural development programme ;

(b) the various rural development programmes implemented by these States in utilising the LEAD Banks loans in last three years ;

(c) the amount of loan taken by those States from LEAD Banks for implementing rural development programme ; and

(d) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Under the beneficiary oriented rural development programmes, banks provide credit support to viable ventures of families identified by the State Government agencies. Integrated Rural Development Programme (IRDP) is the main development programme directed towards the rural poor, being implemented in all development blocks of the country, under which capital subsidy to identified beneficiaries for viable ventures is supplemented by bank credit from commercial and cooperative banks. Data on bank credit given under the IRDP in all the states are given below :—

| Years | No. of families assisted | Term credit mobilise |
|------------------------|--------------------------|----------------------|
| 1080-81 | 27.83 lakhs | 236.63 crores |
| 1981-82 | 28.29 lakhs | 484.65 crores |
| 1982-83 (upto Dec.) | 15.02 lakhs | 285.15 crores |

STATEMENT CORRECTING REPLY TO USQ. NO. 2204 DT. 4-3-1983 RE. INCOME TAX ARREARS IN BIHAR

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : While typing reply to the Lok Sabha Unstarred Question No. 2204 answered on the 4th March, 1983 a small typographical error has crept in.

2. The sentence "The names of the taxpayers assessed in the charges of Commissioners of Income-tax located in Bihar, against each of whom such demands were outstanding on 30.9.1982" occurring therein may kindly be read as "The names of the taxpayers assessed in the charges of Commissioners of Income-tax located in Bihar, against each of whom such demands were outstanding on 31.12.1983".

3. This error is regretted.

STATEMENT CORRECTING REPLY TO USQ NO. 5420 DT. 13-8-1982 RE. ANNUAL EXPENDITURE ON N.C.C.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO) : In para 5 of the statement, referred to in reply to Unstarred Question No, 5420, answered on the 13th August 1982, the following corrections may be made :

(a) The existing table under the heading :—

"(i) JUNIOR DIVISION BOYS :—" may be substituted by the table, given below :